

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4238  
ANSWERED ON:07.08.2014  
WAGES UNDER MGNREGS  
Dhotre Shri Sanjay Shamrao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Committee constituted to review the wages and other facilities to workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has submitted its report;
- (b) if so, the main recommendations of the report and the follow-up action taken/ being taken by the Government thereon; and
- (c) if not, the reasons therefor along with the time by which the Committee is likely to submit its report?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) Yes, Madam. Prof. S. Mahendra Dev Committee on Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wage rate indexation has submitted its report to the Ministry.
- (b)&(c) The main recommendations in the report submitted by Mahendra Dev Committee are
  - (i) the baseline for MGNREGA wage indexation from 2014 may be the current minimum wage rate for unskilled agricultural labourers fixed by the states under the 'Minimum Wages Act' or the 'current MGNREGA wage rate', whichever is higher; and
  - (ii) Consumer Price Index for Rural (CPI-Rural) may be considered as the appropriate index for protecting the MGNREGA wages against inflation and the CPI-Rural be adopted for revising wage rates every year.The above recommendations are under examination in the Ministry.